## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2452 ANSWERED ON:08.12.2014 AIRSTRIPS IN MADHYA PRADESH Dhurve Smt. Jyoti

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the airstrips located at Khandwa and Satna districts of Madhya Pradesh are not fit for flight operations and if so, the details thereof:
- (b) whether the Government has received any proposal from the State Government of Madhya Pradesh for transfer of these airstrips to the State Government; and
- (c) if so, the details thereof along with the action taken by the Government thereon?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

- (a): Khandwa and Satna Airstrips in Madhya Pradesh are not licensed by DGCA and are fit only for non-scheduled general aviation operations.
- (b)&(c): The State Government of Madhya Pradesh had requested the Airports Authority of India (AAI) for transfer of the airstrips. However, the Ministry of Civil Aviation has requested AAI to ensure that the airport land is utilised only for aviation purpose.